

WRIT PETITION (C)

FILING NUMBER: 2652/2020

BIRENDRA KUMAR SINGH

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. F/C or T/C of page 31 may be filed.
2. True copy of page 38 and 39 may be given.
3. Page 38 may be arranged properly.
4. The certified copy of annexure 5 with due A.F.S may be filed.
5. Petition may be tagged properly.

Ranjeet Kumar Pankaj
12/06/2020.